GOVERNMENT OF MEGHALAYA HOME (POLITICAL) DEPARTMENT

ORDER

No. POL.72/2020/PtI/79

Dated: Shillong the 19th October, 2020

In pursuance to Notification No. Health.99/2020/115, dated 6th October 2020 pertaining to the Policy of Testing on Payment and Paid Isolation, persons performing essential services for the State of Meghalaya are exempted from payment for testing at the entry points. Essential Services shall include but is not limited to the following:

- Transportation of Essential Goods as notified vide No. POL.72/2020/PtI/13, dated 21st April, 2020 and amendments thereof.
- 2. Services for public utilities such as telecommunication, national highways, internet services, broadcasting & cable services, power generation & transmission units, post offices, electricity, water and sanitation.

(M.S. Rao)

Chief Secretary Government of Meghalaya

Memo No. POL.72/2020/PtI/79
Copy to: -

Dated: Shillong the 19th October, 2020

- The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
- 2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
- 3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
- 4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
- 5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
- 6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
- 7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
- 8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
- 9. The Director, Information and Public Relations for wide publicity of the Order.
- 10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
- 11. The Director All India Radio for wide publicity of the above Order.
- 12. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
- 13. The Secretary Autonomous District Councils.
- All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
- All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
- 16. The Chief Executive Officer, Municipal Board, Shillong/ Tura/Jowai/Resubelpara.